

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016
Name of the corporate debtor: Akshay Techforge Private Limited; Date of commencement of CIRP: 22/06/2026; List of creditors as on: 10/07/2026

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	3,77,83,067	1	3,77,83,067	-	-	-	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	6,15,91,553	1	6,00,49,689	-	-	15,41,864	4	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	-	-	-	-	-	-	-	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	
Total		2	9,93,74,620	2	9,78,32,756	-	-	15,41,864		

Annexure-1

Name of the corporate debtor: Akshay Techforge Private Limited; Date of commencement of CIRP: 22/06/2026; List of creditors as on: 10/07/2026

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

[illegible]

Annexure-2

Name of the corporate debtor: Akshay Techforge Private Limited; Date of commencement of CIRP: 22/06/2026; List of creditors as on: 10/07/2026

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered By guarantee	Whether related party?	% of voting share in CoC					
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			-	-				0.00%					

Annexure – 3

Name of the corporate debtor: Akshay Techforge Private Limited; Date of commencement of CIRP: 22/06/2026; List of creditors as on: 10/07/2026
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received				Details of claim admitted								Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Principal Claimed	Interest claimed	Total Claimed	Principal admitted	Interest admitted	Total admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Deogiri Nagari Sahakari Bank Limited	06-07-2026	3,75,42,605	2,40,462	3,77,83,067	3,75,42,605	2,40,462	3,77,83,067	TL and CC	3,77,83,067	3,77,83,067	No	38.62%	Nil	Nil	Nil	Nil	Nil
1			3,75,42,605	2,40,462	3,77,83,067	3,75,42,605	2,40,462	3,77,83,067		3,77,83,067	3,77,83,067		38.62%	NIL	NIL	-	-	

Security Charge of Deogiri Nagari Sahakari Bank Limited

Primary Security

- Plot No. 17, admeasuring 585.99 sq. mtrs., situated at Gut No. 53 Part, Sahajapur, Chhatrapati Sambhajinagar. Owned by Akshay Techforge Private Limited
- Plot No. 18, admeasuring 465.00 sq. mtrs., situated at Gut No. 53 Part, Sahajapur, Chhatrapati Sambhajinagar. Owned by Akshay Techforge Private Limited
- Plot No. 19, admeasuring 465.00 sq. mtrs., situated at Gut No. 53 Part, Sahajapur, Chhatrapati Sambhajinagar. Owned by Akshay Techforge Private Limited
- Twin Bungalow No. 13, Ground + First Floor admeasuring 241.63 sq. mtrs., built-up area 107.06 sq. mtrs., situated at CTS No. 16316 Part, Pratapnagar, Shahanoorwadi, Chhatrapati Sambhajinagar. Owned by Guarantor Mr. Jayant Soni

Sureties:

- | | |
|--|---------------------------|
| 1. Mr. Ganesh Kashinath Tangade | 5. Ms. Isha Jayant Soni |
| 2. Mr. Yogindersingh Gurubachansingh Sodhi | 6. Ms. Daksha Jayant Soni |

Annexure – 4

Name of the corporate debtor: Akshay Techforge Private Limited; Date of commencement of CIRP: 22/06/2026; List of creditors as on: 10/07/2026
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received				Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Principal Claimed	Interest claimed	Total Claimed	Principal admitted	Interest admitted	Total admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Advantagesai Projects Private Limited	04-07-2026	1,91,06,267	4,24,85,286	6,15,91,553	1,91,06,267	4,09,43,422	6,00,49,689	Term Loan	-	No	61.38%	Nil	Nil	Nil	15,41,864	Nil
1			1,91,06,267	4,24,85,286	6,15,91,553	1,91,06,267	4,09,43,422	6,00,49,689				61.38%	-	-	-	15,41,864	

Annexure – 5

Name of the corporate debtor: Akshay Techforge Private Limited; Date of commencement of CIRP: 22/06/2026; List of creditors as on: 10/07/2026

List of operational creditors (Workmen)

(Amount in ₹)

[illegible]

Annexure – 6

Name of the corporate debtor: Akshay Techforge Private Limited; Date of commencement of CIRP: 22/06/2026; List of creditors as on: 10/07/2026

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?					
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
				-	-					-	-	

Annexure – 7

Name of the corporate debtor: Akshay Techforge Private Limited; Date of commencement of CIRP: 22/06/2026; List of creditors as on: 10/07/2026

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingence claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
				-							-		

Annexure – 8

Name of the corporate debtor: Akshay Techforge Private Limited; Date of commencement of CIRP: 22/06/2026; List of creditors as on: 10/07/2026
List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received				Details of claim admitted							(Amount in ₹)				Remarks, if any
		Date of receipt	Principal Claimed	Interest claimed	Total Claimed	Principal admitted	Interest admitted	Total admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			-	-	-	-	-	-	-	-	-		-	-	-	-	

